

Child Labour in Textile Industry

†1683. SHRI BALAVANT *ALIAS* BALAPTE : Will the Minister of TEXTILES be pleased to state :

- (a) whether reports have been received about the involvement of child labour in the textile industry;
- (b) if so, whether child labour is being used to get work done at the industries situated at Gandhinagar and Tank road in Delhi; and
- (c) whether any action is being taken in this regard and if so, the details of the number of child labourers who were rescued and rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) There have been sporadic media reports about violations of labour laws in the textiles industry in the matter of use of child labour.

(b) The Ministry of Textiles is not in receipt of any reports regarding child labour being used for jobs in garmenting units situated at Gandhinagar and Tank Road in Delhi.

(c) The Ministry of Textiles has launched a Plan Scheme in 2011-12 namely the Common Compliance Code (CCC) whereby the garment units all over the country will adhere to a Code of Conduct in line with international standards and ILO norms, and comply with national and State Labour Laws with particular focus on child labour.

Revival of NTC Mills in Kanpur

1684. SHRI SABIR ALI : Will the Minister of TEXTILES be pleased to state:

- (a) what steps Government has taken so far to revive textile mills under NTC and with what results;
- (b) what is the current status of such mills at Kanpur which was formerly known as Manchester of India;
- (c) whether any specific package for NTC mills at Kanpur is under consideration; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKALAKSHMI) : (a) National Textile Corporation (NTC) is implementing a Revival Scheme approved by the Board for Industrial & Financial Reconstruction

† Original notice of the question was received in Hindi.